GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA

UNSTARRED QUESTION NO. 2012

ANSWERED ON 06.08.2025

STRENGTHENING THE ROLE OF GRAM PANCHAYATS

2012 SHRI AKHILESH PRASAD SINGH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) what is the current status of fund disbursement to Gram Panchayats under the 15th Finance Commission and how is the utilization of these funds being monitored;
- (b) whether there are any new initiatives planned to enhance the use of digital governance platforms and geospatial tools in village councils for real-time planning and tracking of rural development schemes; and
- (c) the training modules which are being implemented to support capacity building among elected women panchayat representatives to promote inclusive and effective local governance?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) Fifteenth Finance Commission (XV FC) has recommended grants to the tune of Rs. 60,750 crores for the interim period FY 2020-21 and Rs.2,36,805 crore for the period FY 2021-26 to Panchayats in all the three tiers and Traditional Local Bodies and Sixth Schedule areas in 28 States. State-wise allocation and release of funds to the Rural Local Bodies under the Fifteenth Finance Commission (XV FC) grants are given at **Annexure**.

To monitor the expenditure incurred by Panchayats from Central Finance Commission grants, a dashboard has been made available to State Governments for concurrent monitoring at the State, District, and Block levels. In April 2020, the Ministry launched the **eGramSwaraj** web portal (https://egramswaraj.gov.in), which integrates all financial functions of Panchayats—from planning to payment. Progress data from this system is collated on the dashboard for oversight.

(b) The Government is committed to strengthening Panchayati Raj Institutions (PRIs) and promoting holistic panchayat development. Several initiatives, including the SVAMITVA

Scheme, Rashtriya Gram Swaraj Abhiyan (RGSA), and eGramSwaraj, are being implemented to empower Gram Panchayats, enhance their governance capacity, and ensure digital transformation.

The Government is focusing on digital transformation initiatives for Gram Panchayats by integrating emerging technologies and data analytics. The eGramSwaraj-PFMS interface has been strengthened for seamless financial transactions. Additionally, capacity-building programs and infrastructure development initiatives are being undertaken to enhance governance at the grassroots level.

Through the implementation of the SVAMITVA Scheme, accurate geo-referenced maps of abadi areas in 3.2 lakh villages have been created using drone surveys. Using the AI tools in the Gram Manchitra (https://grammanchitra.gov.in/) application of MoPR, the rooftop solarisation potential of village houses has been estimated for use by the residents.

(c) Under the revamped scheme of RGSA, the Ministry provides support for capacity building and training of elected representatives, including elected women representatives, functionaries and other stakeholders of Panchayats in different categories, viz. basic orientation and refresher training, thematic training, specialized training, panchayat development plan training, etc. Apart from different training, the Ministry also supports for exposure visits, development of training modules and materials, etc. In addition, a new initiative has been taken for capacity building and training of elected representatives and functionaries of Panchayats through institutes of excellence, viz. IIMs/IITs under the Leadership/Management Development Program (MDP). Special Gram Sabha cum-Orientation Programmes are organised with a clear focus on specific initiatives, schemes, or projects of the Government. These programmes serve as platforms for mass mobilization of citizens, elected representatives (ERs), including elected women representatives and Panchayati Raj (PR) officials, with the objective of raising awareness and disseminating key information about the relevant scheme, initiative, or project.

On 8th March, 2025, on the occasion of International Women's Day Special Gram Sabha organized in identified Gram Panchayats to develop as Women Friendly Gram Panchayats. The Ministry has also collaborated with the United Nations Population Fund (formally the United Nations Fund for Population Activities-UNFPA) as Knowledge Partner to develop the training modules and to train cadre of Master Trainers so as to assist States/UTs in building the capacity of their grassroots level Elected Representatives (ERs) and Panchayati Raj Functionaries on developing different features of Women Friendly towards Model Women Friendly Gram Panchayat.

Annexure

(Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 2012 answered on 06.08.2025)

State-wise allocation and release of Fifteenth Finance Commission Grants to the Panchayats and Rural Local Bodies during the last five years, including the interim period 2020-21.

(Rs. in crore)

S1.	States 2020-21		0-21	2021-22		2022-23		2023-24		2024-25	
No.		Allocati	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
		on									
1	Andhra	2625.00	2625.00	1939.00	1917.85	2010.00	1976.75	2031.00	1997.45	2152.00	2109.97
	Pradesh										
2	Arunachal	231.00	231.00	170.00	170.00	177.00	35.40	179.00	0.00	189.00	0.00
	Pradesh										
3	Assam	1604.00	1604.00	1186.00	1186.00	1228.00	1228.00	1241.00	1241.00	1315.00	
4	Bihar	5018.00	5018.00	3709.00	3709.00	3842.00	3842.00	3884.00	3855.33	4114.00	4109.01
5	Chhattisgarh	1454.00	1454.00	1075.00	1075.00	1114.00	1114.00	1125.00	1125.00	1192.00	1185.25
6	Goa	75.00	75.00	55.00	55.00	57.00	48.46	58.00	21.55	62.00	0.00
7	Gujarat	3195.00	3195.00	2362.00	2362.00	2446.00	2446.00	2473.00	2473.00	2619.00	1271.50
8	Haryana	1264.00	1264.00	935.00	935.00	968.00	967.30	979.00	953.59	1036.00	1012.51
9	Himachal	429.00	429.00	317.00	317.00	329.00	329.00	332.00	318.04	352.00	229.19
	Pradesh										
10	Jharkhand	1689.00	1689.00	1249.00	1249.00	1293.00	1293.00	1307.00	1307.00	1385.00	0.00
11	Karnataka	3217.00	3217.00	2377.00	2375.50	2463.00	2093.55	2490.00	2086.59	2637.00	2133.25
12	Kerala	1628.00	1628.00	1203.00	1203.00	1246.00	1246.00	1260.00	1260.00	1334.00	1334.00
13	Madhya	3984.00	3984.00	2944.00	2944.00	3050.00	3050.00	3083.00	2819.24	3265.00	1629.45
	Pradesh										
14	Maharashtra	5827.00	5827.00	4307.00	4267.16	4461.00	3696.71	4510.00	3629.21	4776.00	3169.72
15	Manipur	177.00	177.00	131.00	65.50	135.00	0.00	137.00	0.00	145.00	0.00
16	Meghalaya	182.00	182.00	135.00	67.50	140.00	0.00	141.00	0.00	149.00	0.00
17	Mizoram	93.00	93.00	69.00	69.00	71.00	71.00	72.00	0.00	76.00	0.00
18	Nagaland	125.00	125.00	92.00	92.00	96.00	48.00	97.00	0.00	102.00	0.00
19	Odisha	2258.00	2258.00	1669.00	1669.00	1728.00	1728.00	1747.00	1746.91	1851.00	1851.00

20	Punjab	1388.00	1388.00	1026.00	1026.00	1062.00	1062.00	1074.00	1058.35	1138.00	788.90
21	Rajasthan	3862.00	3862.00	2854.00	2854.00	2957.00	2955.34	2989.00	2847.96	3166.00	2803.69
22	Sikkim	42.00	42.00	31.00	31.00	33.00	33.00	33.00	33.00	35.00	32.34
23	Tamil Nadu	3607.00	3607.00	2666.00	2666.00	2761.00	2761.00	2791.00	2791.00	2957.00	2270.74
24	Telangana	1847.00	1847.00	1365.00	1365.00	1415.00	1415.00	1430.00	1424.18	1514.00	0.00
25	Tripura	191.00	191.00	141.00	141.00	147.00	147.00	148.00	148.00	157.00	156.31
26	Uttar Pradesh	9752.00	9752.00	7208.00	7208.00	7466.00	7466.00	7547.00	7547.00	7994.00	7994.00
27	Uttarakhand	574.00	574.00	425.00	418.70	440.00	439.21	445.00	444.13	471.00	234.91
28	West Bengal	4412.00	4412.00	3261.00	3261.00	3378.00	3378.00	3415.00	3415.00	3617.00	3472.22
	Total	60750.0	60750.00	44901.00	44699.22	46513.00	44869.71	47018.00	44542.51	49800.00	37787.97
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